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Title : Papers laid on the Table by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): Sir, I beg to lay on the Table :-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Railtel Corporation of India Limited, New Delhi, for the year 2004-2005.

(ii) Annual Report of the Railtel Corporation of India Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 2906/05)

(b) (i) Review by the Government of the working of the Konkan Railway Corporation Limited, New Delhi, for the year 2004-2005.

(ii) Annual Report of the Konkan Railway Corporation Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 2907/05)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Railway Welfare Organization, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Railway Welfare Organization, New Delhi, for the year 2004-2005.

(iii)

(Placed in Library, See No. LT 2908/05)

THE MINISTER OF SOCIAL JUSTICE & EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, on behalf of Shrimati Subbulakshmi Jagadeesan, I beg to lay on the Table a copy of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) (Amendment) Rules, 2005 (Hindi and English versions) published in Notification No. S.O. 1376 (E) in Gazette of India dated the 21st September, 2005, under sub-section (3) of section 73 of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995.

(Placed in Library, See No. LT 2909/05)